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HARYANA GOVERNMENT, WHILE COMPLYING WITH THE CONSOLIDATED GUIDELINES ISSUED BY THE UNION HOME MINISTRY REGARDING THE OPENING OF GOVERNMENT OFFICES IN THE THIRD PHASE OF THE LOCKDOWN....

Haryana Government, While Complying With The Consolidated Guidelines Issued By The Union Home Ministry Regarding The Opening Of Government Offices In The Third Phase Of The Lockdown....

• Chandigarh, May 5 - Haryana Government, while complying with the consolidated guidelines issued by the Home Ministry regarding the opening of government offices in the third phase of the lockdown imposed to prevent the spread of COVID-19, have decided to reopen the State Government offices located in Haryana as well as at Chandigarh with 100 percent attendance of Group A and B officers and 33 percent of Group-C and D employees.

MESSAGE

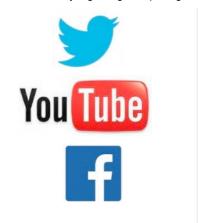


Governor's Message



Chief Minister's Message

- Sharing more information of the same, an official spokesman said that a letter in this regard has been written by the office of the Haryana Chief Secretary, to all the Administrative Secretaries of the State, Heads of Departments, Divisional Commissioners, Deputy Commissioners, Managing Directors of Boards and Corporations in Haryana, Registrars of Universities in Haryana and Registrar of the Punjab and Haryana High Court to comply with the guidelines.
- He informed that in the Headquarters and Field Offices along with 100 per cent attendance of Group A and B, weekly rosters will be prepared for Group 'C' and 'D' staff. He said that Group 'C' and 'D' staff will be asked to attend the office on alternate week. He further explained that while deciding the roster for the first week, the officials who are residing in close proximity to their office and use their own transport to travel to their office should be included. In case an employee's place of residence happens to lie within a Containment Zone, such employee's will not leave the containment zone until the 'zone declaration order' has been withdrawn by the appropriate authority.
- However, the provision relating to 33 percent staffing strength for Group C and D will not apply to Municipal Bodies, Boards, Corporations, Missions, Societies, Chief Secretary office, Revenue Department, Health, Home, Agriculture, Public Health, Development and Panchayats, Power, Irrigation, Urban Local Bodies, Medical Education, Information and Technology, Cooperation, Finance, Excise and Taxation, Information and Public Relations, Haryana Shahari Vikas Pradhikaran and Food and Civil Supplies Departments. He said that these orders will remain in effect till further orders.



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